

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 403 of 2016 in Appeal No. 245 of 2015

Dated : 18th January, 2017

In the matter of:

The Tata Company Ltd.(D)

...

Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission

...

Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **02nd February, 2017.**

For Court Master

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